

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY,
ENVIRONMENT AND FORESTS**

SHRI B.P. SINGHAL (Uttar Pradesh): Sir, I present the following Reports (in English & Hindi) of the Department-Related Parliamentary Standing Committee on Science & Technology, Environment & Forests:

- (1) Ninety-second Report on Action Taken by the Department of Space on the recommendations/observations contained in the Ninety-first Report on Demands for Grants (2001-2002) of the Department of Space.
- (2) Ninety-third Report on Action Taken by the Department of Bio-technology on the recommendations/observations contained in the Eighty-seventh Report on Demands for Grants (2001-2002) of the Department of Bio-technology.
- (3) Ninety-fourth Report on Action Taken by the Department of Scientific & Industrial Research on the recommendations/observations contained in the Eighty-sixth Report on Demands for Grants (2001-2002) on the Department of Scientific & Industrial Research.
- (4) Ninety-fifth Report on the Biological Diversity Bill, 2000.

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI ANANTRAY DEVSHANKER DAVE (Gujarat): Sir, I lay on the Table a copy (in English and Hindi) of the Twenty-Fifth Report of the Public Accounts Committee (Thirteenth Lok Sabha) on the 'Case of M/s PILCOM'.

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a letter has been received from Shri Dilip Singh Judev stating that he was admitted in AIIMS, New Delhi, for treatment. Doctors have advised him to take full rest. He has, therefore, requested for the grant of leave of absence from all the sittings of the current Session of the Rajya Sabha.

Does he have the permission of the House for remaining absent from all the sittings of the House during the current Session?

(No hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

I have also to inform Members that a letter has been received from Shri M.P. Abdussamad Samadani, stating that doctors have advised him to avoid journey as he had suffered subarchanoid haemorrhage and hypertension. He has, therefore, requested for the grant of leave of absence w.e.f. 19th November to 14th December, 2001 during the current Session of the Rajya Sabha.

Does he have the permission of the House for remaining absent w.e.f. 19th November to 14th December, 2001, during the current Session?

(No hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

SPECIAL MENTIONS

Ongoing three day's coal strike

SHRI JIBON ROY (West Bengal): Mr. Chairman, Sir, it is reported in the Press that the Minister of Disinvestment, using the platform of CII...

MR. CHAIRMAN: Please read out the text.